

ITEM NO.5

COURT NO.7

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 178/2020

BISWANATH SAHU

Petitioner(s)

VERSUS

SASMITA SAHU

Respondent(s)

WITH

T.P.(C) No. 577/2020 (XVI-A)
(IA No. 46951/2020 - EX-PARTE STAY)

T.P.(Cr1.) No. 418/2022 (XVI-A)
(FOR ADMISSION and IA No.87104/2022-STAY APPLICATION)

Date : 29-11-2022 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. S. Debabrata Reddy, Adv.
Mr. Ramendra Mohan Patnaik, AOR

Mr. Sibor Sankar Mishra, AOR

For Respondent(s) Mr. Sibor Sankar Mishra, AOR

Mr. Ramendra Mohan Patnaik, AOR

UPON hearing the counsel the Court made the following

O R D E R

Learned counsel appearing for the husband prays for and is granted time to carry out the requirements of the settlement agreement on his part.

List the matters after a week.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER